

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00853/2017

Jabalpur, this Wednesday, the 20th day of December, 2017

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Jyoti, aged about 31 years, D/o Late Sitaram,
 R/o C/o Basant Kumar Harsule, Plot No. 1,
 Shanty Nagar, Civil Lines Khandwa,
 Tahsil-Khandwa, Distt.-Khandwa (MP),
 Pin Code No. 45001, Mobile No. 9009018480

-Applicant

(By Advocate –**Shri Syed Zahiruddin proxy counsel for**
Shri Abdul Vaheed Choudhary)

V e r s u s

1. The Union of India, through General Manager,
 Central Railway, Chatrapati Terminus, Mumbai (Maharashtra)
 Pin-400008
2. Divisional Manager, (DRM), Central Railway,
 Bhusawal, Maharashtra, Pin-425201
3. P.W.I., Broad Gage Center Railway, Khandwa
 P.W.I. Office, Near Teen Puliya, Khandwa,
 Distt. Khandwa, M.P., Pincode-450001

- Respondents

O R D E R (Oral)

By Navin Tandon, AM:-

The applicant has prayed for the following reliefs in this
 Original Application:-

“8(i) That this Hon'ble Tribunal be pleased to issue a suitable writ/direction to the respondent appointing the petitioner on any suitable post as per petitioner's qualification and ability.

(2) That the respondent's be ordered to consider the application/representation Annexure P-9

(3) That any other favourable order this Hon'ble Tribunal may deem fit in accordance with law be also granted."

2. Learned counsel for the applicant submits that the applicant will be satisfied if a direction be issued to the respondents to decide the representation dated 29.12.2016 (Annexure A-1) within a time frame.

3. In view of it, without going into the merits of the case, the Original Application is disposed of at the admission stage itself with a direction to the respondents to consider and decide the representation dated 29.12.2016 (Annexure A-1) of the applicant with a reasoned and speaking order within a period of 60 days from the date of receipt of a certified copy of this order.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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